

(c) to (e). The required information is being collected from the field units and will be placed on the table of the House as soon as the same is collected.

Agreements in the Field of Defence Research

203. SHRI GURUDAS KAMAT : Will the Minister of DEFENCE be pleased to state :

(a) whether the Government of India have entered into an agreement with the Government of Italy in the field of defence research ;

(b) if so, the details thereof ;

(c) whether similar agreements are being considered by Government with other advanced countries also ; and

(d) if so, the names of those countries ?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO) : (a) Yes, Sir.

(b) The main aim of the agreement is to foster technological co-operation between two countries in the field of research and development of Defence systems to meet the specific requirement of either or both countries.

(c) Yes, Sir Such agreement are considered depending on availability of expertise in the area of interest.

(d) U. K. USSR, France, Poland.

Setting up of Cement Plants in Orissa

204. SHRI RADHAKANTA DIGAL : Will the Minister of INDUSTRY & COMPANY AFFAIRS be pleased to state :

(a) the names of the districts in Orissa where cement plants are proposed to be set up ;

(b) The steps taken to set up cement plants in those districts ;

(c) how many of those cement plants are going to be set up by private sector ; and

(d) the names of the places in Orissa

where cement plants are proposed to be set up by public sector ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c). Apart from two large cement plants which are already in production in Sambhalpur and Sundergarh Districts of Orissa, approvals by way of Industrial Licences/Letters of Intent/Registration with DGTD have also been granted for setting up of 8 cement units (including 2 substantial expansion proposals and one grinding unit) in the Districts of Sundergarh, Sambhalpur, Bolangir and Koraput of Orissa State, out of which 4 are in Public Sector and 2 each in Private and Joint Sector. These schemes are under various stages of implementation.

(d) 1, Bargarh, District. Sambhalpur substantial expansion,

2. Rourkela, District Sundergarh.

3. District. Koraput.

Prohibition on Combining Official tours by Ministers during Elections

205. SHRI AMAL DATTA : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether the Election Commission has proposed to Government to prohibit by law the practice of combining official tours with electioneering and use of Government machinery and personnel by any Minister during elections ;

(b) if so, when ; and

(c) the details of legislative measures proposed to be undertaken by Government in this regard.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ) : (a) Yes, Sir.

(b) and (c). The Election Commission had made such a proposal in the earlier set of electoral reforms sent in September, 1982. It has reiterated this proposal again in its letter dated the 1st May, 1985. The recommendations made by the Election commission are under examination.